GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4310 ANSWERED ON:02.05.2012 BLACK MARKETING OF FOODGRAINS UNDER MDMS Alagiri Shri S.;Sinh Dr. Sanjay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether foodgrains meant for Mid Day Meal Scheme are being sold in open/black market;
- (b) if so, the number of complaints received in this regard during 2011 and 2012 so far, State-wise;
- (c) the action taken by the Government thereon and the outcome thereof;
- (d) whether any machinery/mechanism has been put in place to check misuse of foodgrains and other irregularities; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) to (c): No such case has come to the notice during 2011 and 2012.
- (d) & (e): For effective implementation of the scheme as well as for checking misuse of food grains and other irregularities, the Mid Day Meal Scheme guidelines provide for an extensive monitoring mechanism at the school, block, district, State and the National levels. To ensure accountability, registers for attendance, mid day meal beneficiaries, and MDMS stocks are required to be maintained at school level. These registers are inspected by block and district level officers. At the central level, information on allocation, lifting and utilization of food grains is monitored through Quarterly Progress Reports to ensure proper utilization of funds. The scheme is also monitored in the National level Steering cum Monitoring Committee meetings and during Programme Approval Board meetings. In addition the Central Review Missions visit the States for an on the spot assessment. Independent monitoring institutes also evaluate the Scheme at regular intervals.